

>

Introduction of Pre-Examination Coaching Centres Regulatory Authority Bill, 2005.

SHRI MOHAN SINGH (DEORIA): Sir, I beg to move for leave to introduce a Bill to provide for the constitution of Regulatory Authority for regulation of Pre-Examination Coaching Centres and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of Regulatory Authority for regulation of Pre-Examination Coaching Centres and for matters connected therewith."

The motion was adopted.

SHRI MOHAN SINGH : Sir, I introduce** the Bill.